NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
		N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.	
	X 20. 0 X 20.		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K-V. SATISH	PETITIONER	(m

Counsel for petitioner is present. He requested time to file L.R. petition for the legal heirs of R-2. He has also requested that petitioner has to file rejoinder.

Time extended as a last chance to 07.09.2017.

MEMBER (J)

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MEMBER (T)